

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

SPECIAL BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 455/2021, IA (IBC) 184/2022 in 455/2021 & IA (IBC) 300/2022 in
200/2022 in CP(IB) No. 599/7/HDB/2019**
U/s 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank

...Financial Creditor

Vs

Saptarishi Hotels Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

This matter was supposed to be listed on 11.11.2022 however, the same was not listed on 11.11.2022 hence called today.

IA (IBC) 300/2022 in 200/2022

Ld. Erstwhile RP Mr. TSN Raju present. At request, the application is adjourned.

IA (IBC) 455/2021

Ld. Counsel Mr. Amir Bavani submitted that he is no longer appearing for the erstwhile Resolution Professional Mr. TSN Raju hence forth the name of the Ld. Counsel. Mr. Amir Bavani representing in this application may not print in the cause list.

List the all the IAs on 02.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)